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Queries:

Can Subscriber get Mobile Data Connectivity in less than 20 trials?

Can Subscriber get dis-connection rate less than 6 in 1 Hour of using Mobile Data?

If above criteria are not meet, can Subscriber ask for reversal of charges/ refund of Mobile Data Connectivity Charges from their Service Provider?

How to stop Complain deletion as my Service Provider is just deleting my Complains of Data Connectivity from their Portal OR marking my complain as solved after their some officer talk with me to know the problem but the problem is still persistent?

How to fix responsibility on Officers who are not performing their duties / attending Customer Complains?

Does Subscriber has right to claim for damage (both mental harassment / financial damages) if proper service is not provided despite of paying charges?